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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP (CAA) No. 46/NCLT/AHM/2017  
In CA(CAA) No. 46/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017**

Name of the Company: Amola Holdings Pvt. Ltd.  
Arminius Enterprises Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SWATI SOPARKAR	ADVOCATE	PETITIONERS	Swati Soparkar
2.				

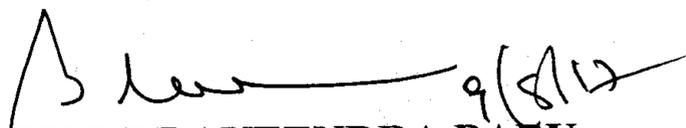
**ORDER**

Learned Advocate Mrs. Swati Soparkar present for Petitioners. None present for Statutory Authorities.

Proof of publication and notice to Statutory authorities filed.

Heard arguments of Learned Counsel for Petitioners.

Orders reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 9th day of August, 2017.